

[Translation]

COMPENSATION OF LAND OUSTEES

2096. **SHRI RAM PAL SINGH :**

Will the Minister of SURFACE TRANSPORT be pleased to state ;

(a) whether the land acquired from farmers for constructing a proposed road in the name of bypass at National Highway No. 28 in Basti near Kuana river, have been paid compensation;

(b) whether the compensation for the land acquired for the already constructed road in first phase has been paid also; and

(c) if not, time by which this amount of compensation is likely to be paid ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) Uttar Pradesh State Public Works Department has reported that for Phase I of Basti bypass on NH 28, necessary amount for land acquisition has been deposited with the Revenue Authorities and for Phase II, the question of payment does not arise as the land has not been handed over so far.

(c) Does not arise.

[English]

MILITARY CAPABILITY OF PAK

2097. **SHRI D. VENKATESWARA RAO :**

SHRI BOILA BILLI RAMAIAH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether the US Commando team and Pakistan SSG have conducted any joint training exercise recently;

(b) If so, the details thereof;

(c) Whether the Government have conveyed their concern to the US regarding Pak's acquiring military capability beyond

its legitimate requirements and its support to subversive elements in Kashmir and Punjab; and

(d) If so, the details thereof and the response of the US thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA) : (a) Yes, Sir.

(b) A US Commando team and Pakistan SSG personnel conducted a joint training exercise in the area of Attock from 7 February to 3 March, 1993.

(c) Yes, Sir.

(d) Government have, on several occasions, conveyed to the US their concerns on Pakistan acquiring major weapon systems, from the US and other countries, which exceed Pakistan's legitimate defence requirements. Such weapons have been used by Pakistan against India and, therefore, remain a matter for continuing concern for Government. Under the provisions of the Pressler Amendment, US military assistance to Pakistan remains cut off.

Government have also repeatedly conveyed to the US their grave concern over Pakistan's support to terrorism in J&K, and Punjab and have provided detailed evidence of Pakistan's involvement with Terrorist groups in India to the US Government.

The US Secretary of State, after a full review of facts and of the law, determined on July 14, 1993 that available information does not warrant a finding for now that Pakistan has "repeatedly provided support for acts of international terrorism"; that Pakistan has taken a number of steps that appear to have responded to US concerns in this matter and that Pakistan have indicated to the US a willingness to address this issue. The US State Department Spokesman, however, stressed that the US will continue to monitor the situation very closely and added that under US law the Secretary of State has the legal right to list a state at any point as one which sponsors terrorism.